

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION No. 607**  
TO BE ANSWERED ON 3<sup>RD</sup> FEBRUARY, 2026

**PROJECT PROPOSALS UNDER PM-RKVY**

607. SHRI G LAKSHMINARAYANA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether project proposals have been received from States/UTs under the Detailed Project Report (DPR) component of PM-RKVY during the last five years for areas such as Climate Resilient Agriculture, Horticulture Clusters, Seed Testing Laboratories, development and modernisation of State Seed Farms and Nurseries, marketing and post-harvest infrastructure and State laboratories for testing pesticide residues;
- (b) if so, the details thereof including the status of proposals received, approved, rejected and pending, year-wise and State-wise, with district-wise details for Andhra Pradesh including Kakinada;
- (c) the details of funds for approved proposals, including amounts sanctioned, released and utilised, year-wise and State-wise, with district-wise details for Andhra Pradesh including Kakinada; and
- (d) the details of infrastructure projects approved under the said proposals, along with the present status of their physical progress?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The main objective of Pradhan Mantri - Rashtriya Krishi Vikas Yojana (PM-RKVY) is to provide flexibility & autonomy to States for implementing projects as per the local and farmers' needs and priorities in agriculture sector to enhance production and productivity for making farming as a remunerative economic activity. The Detailed Project Report (DPR) under the Rashtriya Krishi Vikas Yojana is a gap-filling exercise to address critical requirements in the agriculture and allied sectors. The Annual Action Plan (AAP) is prepared by the State Government and recommended every year by the State Level Sanctioning Committee (SLSC), chaired by the Chief Secretary of the concerned State. The recommendations of AAP are placed before the Project Approval Committee (PAC) for consideration and approval. The PAC examines and approves the projects based on priority and availability of funds.

(b) to (d): The details of district-wise expenditure are not maintained centrally. The details of the funds released under the Detailed Project Report (DPR) component of RKVY to the various states including Andhra Pradesh are enclosed at annexure-I.

**Annexure-I**

<b>State-wise release of funds from 2020-21 to 2024-25 (PM-RKVY-DPR)</b>						
<b>(Rs in crore)</b>						
<b>Sl. No</b>	<b>Name of the State/UT</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25</b>
		<b>Release</b>	<b>Release</b>	<b>Release</b>	<b>Release</b>	<b>Release</b>
1	Andhra Pradesh	315.64	97.19	45.80	86.33	63.75
2	Arunachal Pradesh	44.00	6.27	9.34	58.16	24.42
3	Assam	174.42	150.69	170.16	236.85	129.97
4	Bihar	45.39	69.77	0.00	48.42	108.19
5	Chhatisgarh	104.77	43.27	40.42	41.63	27.13
6	Goa	8.94	0.00	4.45	0.95	5.13
7	Gujarat	119.30	69.39	65.16	59.21	27.99
8	Haryana	67.86	64.23	28.84	28.86	0.59
9	Himachal Pradesh	11.87	11.68	0.00	3.66	8.69
10	Jammu & Kashmir	0.00				
11	Jharkhand	0.00	0.00	0.00	7.39	9.00
12	Karnataka	200.66	113.08	51.53	129.52	79.85
13	Kerala	30.63	50.44	27.88	14.24	17.36
4	Madhya Pradesh	43.00	96.62	45.12	66.97	55.54
15	Maharashtra	199.62	120.55	57.45	94.73	135.03
16	Manipur	9.00	17.47	7.90	29.06	4.06
17	Meghalaya	10.59	10.79	0.00	19.96	1.38
18	Mizoram	6.64	16.11	12.35	26.77	8.85
19	Nagaland	43.06	26.95	16.98	82.49	66.04
20	Orissa	100.08	49.58	19.61	46.76	45.61
21	Punjab	8.00	75.36	0.00	25.63	2.26
22	Rajasthan	159.13	87.80	83.18	30.00	37.10
23	Sikkim	9.48	4.14	3.55	66.78	16.60
24	Tamil Nadu	173.58	171.50	136.74	139.55	103.39
25	Telangana	0.00	0.00	0.00	0.00	19.41
26	Tripura	22.11	52.27	37.14	61.26	15.26
27	Uttar Pradesh	346.89	145.10	134.17	191.63	74.66

28	Uttarakhand	77.61	30.94	26.40	25.01	35.90
29	West Bengal	170.17	92.75	170.85	165.71	79.90
	<b>Total States</b>	<b>2502.43</b>	<b>1673.94</b>	<b>1195.02</b>	<b>1787.52</b>	<b>1203.06</b>
30	A & N Islands	1.30	1.30	0.00	1.00	0.00
31	Chandigarh			0.00	0.00	0.00
32	D& N Haveli			0.00	0.00	0.00
33	Daman & Diu			0.00	0.00	
34	Delhi			0.00	0.00	0.00
35	Jammu & Kashmir		0.00	2.25	4.32	14.21
36	Lakshadweep			0.00	0.00	0.00
37	Pudducherry		0.00	0.43	0.03	0.07
38	Ladakh			0.00	1.11	1.11
	<b>Total UTs</b>	<b>1.30</b>	<b>1.30</b>	<b>2.68</b>	<b>6.46</b>	<b>15.39</b>
	<b>Grand Total</b>	<b>2503.73</b>	<b>1675.24</b>	<b>1197.70</b>	<b>1793.98</b>	<b>1218.45</b>

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